

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 240
68(ND)14

IN THE MATTER OF:

Paramjit Singh Bawa

... Applicant/Petitioner

Versus

M/s Bawa Promoters Pvt. Ltd.

... Respondent

Under Section: 397-398

Order delivered on 05.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

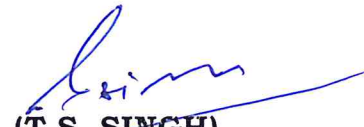
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

Ms. Sonia Dube, Mr. S.Chakraborty, Ms. Surbhi Anan, for Respondent
No. 6, Mr. Rahul Gupta, Advocate

ORDER

Renotify this case on 24.02.2021.


(T.S. SINGH)
COURT OFFICER